

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/172/2017

PETITION NUMBER : TCP/236/2016

NAME OF THE PETITIONER(S) : SHEETALS CREDIT HOLDINGS PVT LTD & 5

NAME OF THE RESPONDENT(S) : S.V. GLOBAL MILL LTD & 6 ORS

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	P. R. Vandana For Anil Udh Krishnan	Counsel for Petitioners	Abh
2.	Chandramouli Prabakar (p) R. Venkatavaradan	Counsel for Respondent No.1	Chandramouli
3.	T. K. BHASKAR Piyadasini N	Counsel for Respondents 2 to 6	
4.	Parvitra Venkateswaran	Counsel for R 7	Parvitra

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted that a SLP is pending and sought time to submit the status of the order passed by the Hon'ble Supreme Court. Time is enlarged at request. Put up on 22.09.2017 at 10.30 A.M.

Member (Judicial)